G.S.R. (E). - In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.27/2018-Integrated Tax (Rate), dated the 31st December, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 1266(E), dated the 31st December, 2018, at page 20, in line 1, for “32” read “34”.

[F.No.354/432/2018-TRU(pt)]

(Gunjan Kumar Verma)
Under Secretary to the Government of India